

FORM G (REISSUED)

**INVITATION FOR EXPRESSION OF INTEREST (EOI) FOR
VENTURE SUPPLY CHAIN PRIVATE LIMITED DEALING IN WIDE RANGE OF CARGO,
COURIER, LOGISTICS AND TRANSPORTATION SERVICES, AT H. NO. 176, KH.NO. 1126, G
F, BLOCK-B, POCKET-4, STREET NO. 8, RANGPURI, MAHIPALPUR, DELHI- 110037.**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL. No.	RELEVANT PARTICULARS	
1	Name of the corporate debtor along with PAN/CIN/ LLP No.	Venture Supply Chain Private Limited CIN No. U60300DL2014PTC273346 PAN No. AAECV9487H
2	Address of the registered office	Registered Address: H. No. 176, Kh.No. 1126, G F, Block-B, Pocket-4, Street No. 8, Rangpuri, Mahipalpur, Delhi, India, 110037 (as per MCA)
3	URL of website	www.vscpl.in (Not accessible by Resolution Professional)
4	Details of place where the majority of fixed assets are located	The major assets of Corporate Debtor are trucks stationed at across different states
5	Installed capacity of main products/ services	NA
6	Quantity and value of main products/ services sold in last financial year	As per Audited Balance Sheet as of 2023 - 2024 Revenue from operation was 244.16 Crores (approx.). Further details can be sought by prospective resolution applicants via a mail by raising request at email: ibc.venturesupplychain@gmail.com
7	Number of employees/ workmen	NIL
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	31.03.2024 Details can be sought by prospective resolution applicants via a mail by raising request at email: ibc.venturesupplychain@gmail.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by prospective resolution applicants via a mail by raising request at email: ibc.venturesupplychain@gmail.com
10	Revised last date for receipt of expression of interest	29-12-2025
11	Revised date of issue of provisional list of prospective resolution applicants	08-01-2026
12	Revised last date for submission of objections to provisional list	13-01-2026

13	Revised date of issue of final list of prospective resolution applicants	23-01-2026
14	Revised date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants.	28-01-2026
15	Revised last date for submission of resolution plans	27-02-2026
16	Process email id to submit Expression of Interest	ibc.venturesupplychain@gmail.com
17	Details of the Corporate Debtor's Registration status as an MSME	NA
18	Eligibility criteria	1. As per Section 29A of IBC 2. Net Worth of Rs. 1 Crore. 3. EMD of Rs 5 lakhs along with the EOI Further, details can be sought by prospective resolution applicants via a mail by raising request at email: ibc.venturesupplychain@gmail.com

Akhil Ahuja
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Venture Supply Chain Pvt. Ltd.
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Dated: 13.12.2025
Place: New Delhi
